

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 625
CP-31/ND/2016

IN THE MATTER OF:
Mr. Anil Goyal and Ors.

...APPLICANT

Vs

M/s. Kalyan Polypacks Ltd. And Ors.

...RESPONDENT

Section
U/s 397-398

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Sonam Sharma and Adv. Riddhi Jain.

For the Respondent

:Adv. Raghavendra Mohan Bajaj, Adv. Bhaskar Subramanian, Adv. Kanav Agarwal, Adv. Rahul Jangra.

ORDER

List the matter on **04.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)